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IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 272/2016 SHRI VIJAY PRAKASH

..... Plaintiff

Through: Ms.Poonam and Mr.Atul Kumar,

Advocates.

versus

M/S ALOK INDUSTRIES LTD

..... Defendant

Through: None.

CORAM:

HON'BLE MR. JUSTICE YOGESH KHANNA

ORDER

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31.07.2018

Adjournment slip has been circulated on behalf of the defendant, which is not opposed by the plaintiff.

List on 25.10.2018.

YOGESH KHANNA, J

JULY 31, 2018

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